

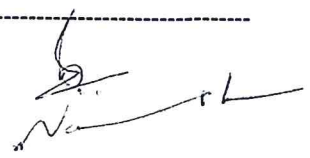
**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 014.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 10/16	TP 41/17	-do-	433(e) /433(f)	IJM Concrete Products Pvt. Ltd. Hyderabad, Telangana Vs Vasoo Builders Pvt. Ltd., Bengaluru.

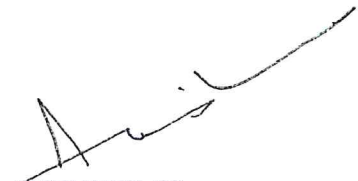
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION TO WHOM (PETITIONER) (RESPONDENT)	SIGNATURE
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1.	Hari prasad Narasimhan Saigath. 080-49331800 M/s. Lakshmi Kumaran & Saidharan, Advocates	Petitioner	
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Counsel for petitioner is present. He reported that he has complied with all the objections raised by the Registry of High Court after transfer to this Tribunal. He is further directed to collect the notices from the Registry and serve on the respondents. He is directed to comply with the relevant Rules under the I & B Code.

List it on 17.04.2017.


MEMBER (J)


MEMBER (T)